

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.102
IB-1136(ND)/2020

IN THE MATTER OF:

Sunila Chhabra

Vs.

AGL Televentures Private Limited

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 15.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant : Sh. Rit Arora, Advocate

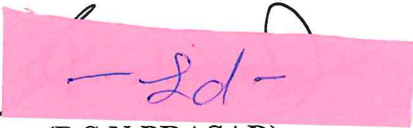
For the Respondent :

ORDER

Heard the submissions made by the Counsel for the Operational Creditor. No one is present on behalf of the Corporate Debtor at the time of virtual hearing of the matter. Serve notice on the Corporate Debtor by all modes and post this matter after four weeks.

List the matter on 02.09.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(P.S.N PRASAD)
MEMBER (JUDICIAL)